

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1913
ANSWERED ON:05.12.2006
ADVISORY COMMITTEE FOR UTS
Patel Shri Dahya Bhai V.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted any Committee named Home Minister's Advisory Committee for UTs to interact with the Home Ministry so as to insure smooth governance of the UTs in the absence of Legislature;
- (b) if so, the details alongwith the number of meetings of the said Committee held so far; and
- (c) the steps taken by the Government to ensure that the meetings of the Committee are held in quick succession at regular intervals?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) Yes, Sir. The Government has constituted Home Minister's Advisory Committees for all the five Union Territories without Legislature i.e. Andaman & Nicobar Islands, Chandigarh, Daman & Diu, Dadra & Nagar Haveli and Lakshadweep.

(b) Besides the Administrator and the Member of Parliament in Lok Sabha representing the respective UT, members from the urban and rural local elected bodies are given representation in the Advisory Committees. During the year 2005/2006 meetings of these Committees were held as under:-

Name of the UT Meeting held	Date of
1.Daman&Diu	29.3.2006
2.Dadra & Nagar Haveli	29-3-2006
3. Lakshadweep	12-9-2005
4. A&N Islands	12-2-2005
5. Chandigarh	26-9-2005

(c) The Government has again scheduled meetings of these Committees in the second half of December 2006.